



**HIGH COURT OF TRIPURA  
AGARTALA**

**F.No.40(1)-HCT/Judl./Roster/2018/10826- 32 Dated, Agartala, the 7<sup>th</sup> Dec. 2018**

**NOTIFICATION**

**Consolidated List of Division Bench matters [other than Crl.A.(J)] of the year  
2015 to be taken up from the month of December, 2018 onward**

- |                      |                                                               |                                                                                           |                                                                                  |
|----------------------|---------------------------------------------------------------|-------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| 1) RFA/2/2015        | SMT. KALYANI DAS<br>Vs<br>SMT. MINATI DAS<br>MAJUMDER AND ORS | Mr A K BHOWMIK<br>Mr RAJU DATTA                                                           | Mr PARAMARTHA<br>DATTA<br>Ms M CHOWDHURY<br>MR D K<br>DASCHOUDHURY<br>Ms A BANIK |
| 2) WP(C)(CAT)/3/2015 | SANAT KUMAR PAUL<br>Vs<br>UNION OF INDIA AND<br>ANR           | Ms S DEB<br>MS P ROY                                                                      | ASST SG                                                                          |
| 3) FA/3/2015         | SAJAL DAS<br>Vs<br>SMT. CHAMPA DAS                            | D K<br>DASCHOUDHURY                                                                       | Mr A K BHOWMIK<br>Ms M CHOWDHURY<br>Mr RAJU DATTA<br>Ms A BANIK                  |
| 4) WP(C)(PIL)/4/2015 | MS. PARAMITA SEN<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS     | MS P SEN                                                                                  | GA<br>Mr A GHOSH<br>Mr S CHAKRABORTY<br>ADVOCATE<br>GENERAL<br>GA                |
| 5) FA/6/2015         | NIRMAL PAUL<br>Vs<br>NAMITA PAUL                              | MR SAMARJIT<br>BHATTACHARJEE<br>Mr S Saha<br>MR P R BARMAN<br>MR P MAISHAN<br>KAWSIK NATH | Mr A LODH                                                                        |

6) Mat.App./6/2015	SURAJIT DEBBARMA Vs SONALI DEBBARMA	MR K N BHATTACHARJEE MR KOHINOOR N BHATTACHARYYA Mr S PANDIT MR PULAK SAHA	MRS AS LODH Mr J MAJUMDER Mr S ROY
7) Mat.App./7/2015	BIDYUT KR. SAHA Vs TAPA SAHA	Mr S BHATTACHARJEE MS P SEN Mr J HOSSAIN	MR DC ROY MR D SHARMA
8) FA/8/2015	PRADIP DAS Vs SOMA RANI DAS	MR H SARKAR N MAJUMDAR	MR HK BHOWMIK MR A SAHA
9) Mat.App./9/2015	SUMIT KR. DATTA @ SUMAN Vs NAMITA DEB (DUTTA)	Mr P K BISWAS Mr SOMIK DEB Mr KOUSIK ROY Mr U S SINGHA Ms S DEBBARMA Mr S DATTA	Mr A K BHOWMIK Mr RAJU DATTA Ms A BANIK MR P K CHAKRABORTY Mr D DATTA
10) WP(C)/9/2015	KUBER INDIA SALES PVT. LTD Vs SECRETARY FINANCE DEPTT. GOVT. OF TRIPURA AND ORS	Mr RATAN DATTA Mr A ACHARJEE MS R PURKAYASTHA R PURKAYASTHA	GA Mr S DEB ADDL. G A
11) RFA/10/2015	MADAN MOHAN SAHA Vs BISWAJIT BHOWMIK	Mr D R CHOWDHURY Mr S SARKAR MR D DEB	
12) Mat.App./10/2015	SAHADEB DAS Vs MINI DAS	MR S M CHAKRABORTY Ms D DAS Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN	Mr D R CHOWDHURY Ms R BHOWMIK MRS TUSI ACHARJEE MR D DEB
13) FA/11/2015	MANI GOPAL SAHA Vs JHUMA BARDHAN (SAHA)	Mr A K BHOWMIK Ms M CHOWDHURY Mr RAJU DATTA Ms A BANIK	Mr ALIK DAS MRS M ROY
14) RFA/11/2015	THE STATE OF TRIPURA AND ORS Vs SMTI BIVU KUMARI DEVI AND ANR	MR DEBABRATA CHAKRABORTY MR H LASKAR	Mr D R CHOWDHURY MR D DEB

15) Mat.App./12/2015	BIJIT KR. BANIK Vs KABERI BANIK DEBBARMA	Ms P DASGUPTA RANJIT DASGUPTA	Mrs P DHAR
16) FA/12/2015	RATNA DEBNATH Vs NARAYAN DEBNATH	MR HK BHOWMIK Mr A DEY Mr A SAHA	MR DC ROY
17) FA/13/2015	SMT SAMPA DEBNATH Vs SRI. UDDAB DEBNATH	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN	MR DC ROY Mr A K PAL
18) RFA/14/2015	ANANDA SADHU JAMATIA AND ORS Vs THE STATE OF TRIPURA	Mr A K BHOWMIK Ms M CHOWDHURY Ms A BANIK RAJU DATTA	
19) FA/14/2015	NARAYAN DEBNATH Vs RATNA DEBNATH	MR DC ROY	MR HK BHOWMIK
20) RFA/15/2015	THE STATE OF TRIPURA AND ORS Vs KAJAL DATTA	GA J MAJUMDER	MR A DASGUPTA
21) RFA/17/2015	SMT. PINAKI SAMANTA Vs THE STATE OF TRIPURA AND ORS	Mr S LODH	Mr G S BHATTACHARJEE Mr N MAJUMDER
22) RFA/18/2015	PARIMAL GHOSH AND ORS Vs NANDALAL GHOSH AND ORS	MR K DAS P CHAKRABORTY	Mr D BHATTACHARYA
23) RFA/19/2015	BIRENDRA CH. BISWAS Vs RATAN CH. DHAR	Mr SOMIK DEB MR A DEY MR KOOMAR CHAKRABORTY MR BAPPU DEBNATH	MR S M CHAKRABORTY Ms D DAS MS BRATATI CHAKRABORTY
24) RFA/21/2015	H.H BHAKTI PURUSATYAM SWAMI AND ORS Vs MS. ARUNIMA SINHA AND ANR	MR D K BISWAS Mr G K NAMA	MR K N BHATTACHARJEE Mr R C DEB Mr S BHATTACHARJEE MS P SEN MS S CHAKRABORTY

25) CrI.A./21/2015	SUKHA RANJAN DAS AND ANR Vs THE STATE OF TRIPURA	Ms M CHOWDHURY Mr RAJU DATTA MS A BANIK	PP
26) WA/21/2015	KRISHNA ROY GANGULY Vs MRINAL KANTI DATTA AND ORS	MR PRADYOT MAISHAN	
27) RFA/22/2015	SUBRATA DAS Vs SNAHANSHU ROY	Mr N C PAL R PAUL	MR DEBABRATA CHAKRABORTY MR H LASKAR
28) WA/23/2015	HARIDAS SARKAR AND ORS Vs THE STATE OF TRIPURA AND ANR	Ms M CHOWDHURY Mr RAJU DATTA Ms A BANIK	ADDL. G A Mr A C BHOWMIK MR A DEY MR A BHOWMIK
29) WA/30/2015	ASHIS CHAKRABORTY Vs THE STATE OF TRIPURA AND ORS	Mr C S SINHA MR D C SAHA	Mr J MAJUMDER MR PK CHAKRABORTY Mr P K PAL
30) WA/32/2015	SAURAVI CHAKRABORTY Vs STATE OF TRIPURA ANDORS	Mr P K PAL Mr S DATTA MR PK CHAKRABORTY Mr SK DEB	ADDL. G A
31) WA/35/2015	INDRAJIT DEB AND ORS Vs THE STATE OF TRIPURA AND ORS	Mr RATAN DATTA MS R PURKAYASTHA	GA Mr B DATTA MR TANMAY DEBBARMA
32) WA/36/2015	RAJESWARI DAYAL AND ANR Vs THE CENTRAL AGRICULTURAL UNIVERSISTY AND ANR	MR D K BISWAS Mr GK NAMA	ASST SG MR BISWANATH MAJUMDER
33) WA/39/2015	THE STATE OF TRIPURA AND ORS Vs HARISADHAN ADHIKARI AND ORS	ADV. GENERAL Mr B BANERJEE	MR D K BISWAS Mr GK NAMA
34) WP(C)/58/2015	SMT. SOMESWARI DEBBARMA Vs THE STATE OF TRIPURA AND ORS	S DEB GUPTA	GA Mr N MAJUMDAR

35) CRP/78/2015	KUBER INDIA SALES PVT. LTD Vs THE SECRETARY FINANCE DEPARTMENT GOVT OF TRIPURA AND ORS.	MS R PURKAYASTHA Mr R DUTTA	Mr D C NATH Mr A NANDI
36) WP(C)/203/2015	PALASH BISWAS Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN GA MR KAWSIK NATH ADDL. G A MR PRADYOT MAISHAN SAMARJIT BHATTACHARJEE	
37) WP(C)/227/2015	SAMARENDRA DEBBARMA Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN GA MR PRADYOT MAISHAN KAWSIK NATH	Mr S DEB Mr P K DHAR Mr PARAMARTHA DATTA Mr S CHAKRABORTY Mr N CHOWDHURY Mr R G CHAKRABORTY MR TANMAY DEBBARMA
38) WP(C)/272/2015	PANNA CHAKRABORTY Vs THE STATE OF TRIPURA AND ANR	Mr S DEB Mr M K Roy Ms D BHATTACHARJEE Mr S DATTA Mr A K CHOWDHURY MR P K CHAKRABORTY P K PAL	Mr S CHAKRABORTY Mr ARIJIT BHAUMIK
39) WP(C)/273/2015	CHHANDA DEBNATH Vs THE STATE OF TRIPURA AND ANR	Mr S DEB Mr S DATTA Ms D BHATTACHARJEE Ms S DATTA Mr A K CHOWDHURY Mr MK ROY MR P K CHAKRABORTY P K PAL	GA Mr S CHAKRABORTY

40) WP(C)/274/2015	KAKALI PAUL Vs THE STATE OF TRIPURA AND ANR	Mr S DEB Mr S DATTA Mr M K RAY Ms D BHATTACHARJEE Ms S DATTA Mr A K CHOWDHURY MR P K CHAKRABORTY P K PAL	GA Mr S CHAKRABORTY
41) WP(C)/277/2015	DR. MAITREYEE DE Vs THE STATE OF TRIPURA AND ANR	Mr M K RAY Ms D BHATTACHARJEE Mr A K CHOWDHURY MR P K CHAKRABORTY P K PAL	GA Mr S CHAKRABORTY
42) WP(C)/292/2015	SUBARATA KARMAKAR Vs THE STATE OF TRIPURA AND ORS	Mr ARIJIT BHAUMIK R PURKAYASTHA	GA ADDL. G A Mr PARAMARTHA DATTA MRS AS LODH Mr T DEBBARMA
43) WP(C)/310/2015	JIBAN KRISHNA SAHA Vs THE STATE OF TRIPURA AND ORS	MR ARIJIT BHOWMIK	GA Mr J MAJUMDER MR TANMAY DEBBARMA Ms AS LODH
44) WP(C)/329/2015	SAJAL DEB Vs THE STATE OF TRIPURA AND ORS	Ms M CHOWDHURY Ms A BANIK RAJU DATTA	ADV. GENERAL GA MR BIDYUT MAJUMDER Mr N MAJUMDAR GA
45) WP(C)/342/2015	SUDIPTA DATTA Vs THE STATE OF TRIPURA AND ANR	Mr M K Roy Ms D BHATTACHARJEE MR P K CHAKRABORTY P K PAL	GA Mr S CHAKRABORTY

46) WP(C)/374/2015 T.R.P.C. LTD  
Vs

Mr SOMIK DEB  
MR D P GHOSH  
MR S DATTA

GA  
Mr. DC NATH

THE STATE OF TRIPURA  
AND ORS

By order,

*Sd/-*

( A. Debbarma )  
Registrar (Judicial)

**Copy to :**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary, Tripura High Court Bar Association, Agartala.
5. The Secretary, Tripura Bar Association, Agartala; and
6. All concerned.

*03/12/18*  
Registrar (Judicial)